

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 526/2018
O.A. No. 875/2018

The 31st day of August, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

Sudhanshu Garg, Age 28+ years
S/o Shri Dinesh Kumar Garg
R/o K-29, Sector 12,
Noida, Distt. Gautam Budh Nagar,
UP-201301. .. Petitioner

(By Advocate: Shri Sachin Chauhan)

Versus

1. Shri Hasmukh Adhia
Secretary,
Department of Revenue,
Union of India,
North Block,
New Delhi-110001.
2. Shri S. Ramesh
Chairman,
Central Board of Excise & Customs,
North Block,
New Delhi-110001.
3. Ms. Archna Pandey Tiwari
Chief Commissioner,
GST Delhi Zone, Delhi.
4. Shri Ajay Jain
Chief Commissioner,
Central Excise, Customs & Service Tax,
Vadodara Zone, Vadodara.
5. Shri Raj Kumar Barthwa
Member (Admin, CBEC Board)
Central Board of Excise & Customs,
North Block, New Delhi-110001. .. Respondents

(By Advocate : Shri P.K. Singh for Shri Rajeev Kumar)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the petitioner submits that this CP was wrongly filed and, accordingly, seeks leave of this Tribunal to withdraw the C.P.

2. In the circumstances, the C.P. is dismissed as withdrawn. No order as to costs.

(PRADEEP KUMAR)
Member (A)

(V. AJAY KUMAR)
Member (J)

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